

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CP 55/2002 in OA 383/1997

DATE OF ORDER: 4.2.2003

Magan Lal Meena son of Shri R.L. Meena aged 36 years, resident of Village Bamanwas Patti Kala, District Sawai Madhopur, Ex-Statistical Inspector, Operating Department, DRM Office, Western Railway, Kota.

..... Applicant.

VERSUS

1. Shri Kamal Kishore Agarwal, General Manager, Western Railway, Churchgate, Mumbai.
2. Shri Ishwar Chandra Sharma, Divisional Railway Manager, Western Railway, Kota.
3. Shri Girraj Prasad Meena, Senior Divisional Operating Manager, Western Railway, Kota.

.... Respondents.

Mr. S.K. Jain, Counsel for the applicant.

Mr. S.S. Hassan, Counsel for the respondents.

CORAM:

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

This Contempt Petition has been filed for the alleged wilful disobedience of the order of this Tribunal dated 18.1.2002 passed in OA No. 383/1997.

2. The respondents have moved an MA No. 25/2003, enclosing the copy of the order dated 02.12.2002 of the Hon'ble High Court staying the operation of the order of this Tribunal, dated 18.1.2002. In view of the stay order of the Hon'ble High Court dated 2.12.2002

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this Contempt Petition is not maintainable at this stage and, therefore, is dismissed. Noticees are discharged.

*Andan*  
(M.L. CHAUHAN)  
MEMBER (J)

*[Signature]*  
(H.O. GUPTA)  
MEMBER (A)